

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1185/ND/2019

IN THE MATTER OF:

M/s Oswal Minerals Ltd.

vs

M/s Satellite Cables Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

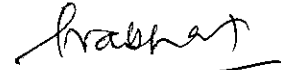
Order delivered on 12.06.2019

For the Petitioner/Applicant
For the Corporate Debtor

: Gulshan Kr, Adv.
: Rajat Srivastava, Adv.

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 24.07.2019 due to paucity of time.



(Prabhat Kumar Sharma)
Court Officer

Varinder Kumar